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Dated: 23.08.2007.

**HON'BLE MR M. KANTHAIAH, MEMBER (J)**

App: Shri D. Awasthi.

Resp: Shri N.K. Agrawal.

At the request of respondents counsel, time is granted till 28.08.2007 for filing objections in respect of the claim of the applicant for interim relief.

MEMBER (J)

AKI

OR  
objection  
not filed,

27/8/07

28-8-07

LAWYERS ABSTAINED FROM JUDICIAL  
WORK LIST ON 29-8-07 FOR  
B. O. O.

(Khem Karan)  
VC

29-8-07

Hon'ble Sr Justice Khem Karan, VC

App: Shri Dhanmohan Awasthi  
Res: Shri N.K. Agrawal.

Shri D. Awasthi, counsel for applicant prays that this OA may be dismissed as withdrawn with liberty to file fresh one. Sri N.K. Agrawal has no objection.

The O.A. is accordingly dismissed as withdrawn with liberty to file fresh O.A.

V-C.

HUF

OR  
MP-2028/07 to  
with 2031  
obj. have  
been filed.  
20/9/07

OR  
copy of order  
dated 29-8-07  
received  
30-8-07